NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

34. CP/30(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Rusoday Securities Limited
Vs
Asian Paints Limited

Section 58(3), 59 of Companies Act, 2013

ORDER

1. Adv. Jitendra Patnaik for the petitioner present through virtual mode. Adv. Keshav Borhade for Respondent no.1 present through physical mode.
2. By the order of this Bench, the matter is adjourned to **01.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)